

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1957
TO BE ANSWERED ON 05.05.2016

WEBSITE TO UPLOAD INFORMATION UNDER PMGSY

1957. SHRI DHARAM VIRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has developed a dedicated website to upload information relating to the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof;
- (b) whether the Gram panchayat-wise permanent PMGSY waiting-list for all States has been uploaded on the dedicated website, if so, the details thereof;
- (c) whether the proactive disclosure of Gram panchayat-wise permanent PMGSY waiting-list is a useful measure for bringing about transparency and accountability in the implementation of the said scheme, if so, the details thereof; and
- (d) the steps taken/being taken by the Government to ensure that the permanent PMGSY waiting-list is uploaded for all Gram panchayats in the country on the dedicated website?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (d): In order to effectively monitor Pradhan Mantri Gram Sadak Yojana (PMGSY) and bring about greater efficiency, accountability and transparency in implementation of the entire Programme, a modern web based on-line Management, Monitoring and Accounting System (OMMAS) is in place. This can be accessed at ommas.nic.in. The main Application Software Modules of OMMAS include Rural Road Plan & Core Network, Proposals, Tendering & Contracting, Execution (Physical and Financial Progress), Quality Monitoring, Funds Flow and Receipt & Payment Accounts (work accounts). The entire database has been placed in the Citizens' domain. In addition, the programme website - www.omms.nic.in and www.pmgysy.nic.in also provides information on the Scheme, Quality monitoring, circulars, sanctions etc.

As per PMGSY guidelines, either a Block or District can be considered as a unit for preparation of CNCPL and not the Gram Panchayat. Accordingly, Comprehensive New Connectivity Priority list (CNCPL) and Comprehensive Up-gradation Priority list (CUPL) are prepared by the District Panchayat in consultation with elected representatives including Members of Parliament. District wise CNCPL is a list of habitations in decreasing order of population of habitations. The priority list is uploaded on OMMAS and is available online on www.omms.nic.in.

State Governments have been advised to update all the data on OMMAS website and same is continuously being monitored by the Ministry.
